

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 322 of 2013**

**Dated : 20<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indowind Energy Ltd. ...Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. Shridhar Prabhu**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan and  
Ms. Swapna Seshadri for R-2**

**ORDER**

We have heard the Learned Counsel for the Appellant as well as the Respondent. Written submissions have also been filed by the Learned Counsel for both the parties

Post the matter for clarification on **12.03.2014 at Chennai Circuit Bench.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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